

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 654 of 2014**

**New Delhi this the 25<sup>th</sup> April, 2019**

**HON'BLE SH. PRADEEP KUMAR MEMBER (A)  
HON'BLE SH. ASHISH KALIA MEMBER (J)**

MR. VINAYAK DUBE  
S/O SH. VIDYADAR DUBE  
AGED 49 YEARS  
SUB-INSPECTOR OF POLICE  
CENTRAL BUREAU OF INVESTIGATION  
INTERNATIONAL POLICE COOPERATION UNIT  
NEW DELHI  
RESIDING AT L-1/260A  
DDA FLATS, KALKAJI  
NEW DELHI- 110019.

.....Applicant

(None)

Versus

1. UNION OF INDIA  
REPRESENTED BY THE SECRETARY  
DEPARTMENT OF PERSONNEL & TRAINING  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
NORTH BLOCK, GOVT. OF INDIA  
NEW DELHI- 110001.
2. THE DIRECTOR & THE APPELLATE AUTHORITY  
CENTRAL BUREAU OF INVESTIGATION  
Plot No. 5B, CGO COMPLEX  
LODHI ROAD,  
NEW DELHI-110003
3. THE HEAD OF THE BRANCH &  
THE DISCIPLINARY AUTHORITY  
ECONOMIC OFFENCE-III  
PLOT NO. 5B, CGO COMPLEX  
LODHI ROAD, NEW DLEHI-110003
4. THE ADDITIONAL SUPERINTENDENT OF POLICE &  
THE INQUIRY AUTHORITY  
CENTRAL BUREAU OF INVESTIGATION  
INTERNATIONAL POLICE CO-OPERATION CELL  
PLOT NO. 5B, CGO COMPLEX  
LODHI ROAD, NEW DLEHI-110003

5. THE ADDITIONAL SUPERINTENDENT OF POLICE &  
THE INVESTIGATING OFFICER,  
CENTRAL BUREAU OF INVESTIGATION  
ANTI CORRUPTION UNIT-IX  
PLOT NO. 5B, CGO COMPLEX  
LODHI ROAD, NEW DELHI-110003
6. THE INSPECTOR OF POLICE &  
THE PRESENTING OFFICER  
ECONOMIC OFFICERS UNIT-6  
SUPERINTENDENT OF POLICE &

.....Respondents

(By Advocate : Sh. D. S. Mehandru)

**ORDER (ORAL)**

**HON'BLE SH. PRADEEP KUMAR MEMBER (A)**

Even on second call, there is no appearance on behalf of applicant. Since applicant is not present, it is presumed that applicant has no interest in pursuing the matter. Matter is dismissed on account of none-prosecution on the part of applicant.

**(SH. ASHISH KALIA )  
Member (J).**

**(PRADEEP KUMAR )  
MEMBER (A)**

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